

**Kyanite Mining**

**2781. Shri H. C. Soy:** Will the Minister of Steel, Mines and Heavy Engineering be pleased to state:

(a) the total area quarried and production per acre of Kyanite Mining concerns, namely (i) I.C.C. (Lopso Kyanite), (ii) Kharswan Mineral Corporation and (iii) Mishri Lal Dharam Chand and Co., for the last five years; and

(b) the quantity of their exports for the same period and the amounts of money so earned?

**The Deputy Minister in the Ministry of Steel, Mines and Heavy Engineering (Shri P. C. Sethi):** (a) Information is not available about the total area quarried and production per acre of the three mining concerns. The leased areas of the concerns and

the production therefrom were as follows:

	Indian Copper Corporation Ltd. (Lopso mine)	Kharsawan Mineral Corporation	Mishri Lal Dharamchand and Co.
Area under lease (acres)	4,320	1,804	4,163
total production in tonnes			
1959	13,119	1,275	300
1960	16,767	2,306	177
1961	20,380	5,492	369
1962	41,791	4,823	1,999
1963	18,076	5,737	6,448

(b) The quantity of Kyanite despatched for export and its value are given below based on the information furnished by the mine-owners to the Director, Indian Bureau of Mines as required under the Mineral Conservation and Development Rules, 1958:—

Year	M'S Indian Copper Corporation Ltd.		Kharsawan Mineral Corporation		Mishri Lal Dharamchand and Co.	
	(Quantity Tonnes)	Value (Rs.)	Quantity (tonnes)	Value (Rs.)	Quantity (tonnes)	Value (Rs.)
1959 . . .	16476	4455	3321	850	259	68(c)
1960 . . .	21582	5531	2343	600	117*	30(e)
1961 . . .	24864	6295	4268*	1071(e)	357*	90(e)
1962 . . .	28041	6951	4221	942	1619	393(e)
1963 . . .	18696	4502	4752*	1207(e)	6667*	1693(e)

\*Railments for export.

(e) Estimated on the average F.O.B. price during the year.

**Kyanite Mining in Bihar**

**2782. Shri H. C. Soy:** Will the Minister of Steel, Mines and Heavy Engineering be pleased to state:

(a) the terms of the lease granted to I.C.C. (Lopso Kyanite) Co. in Bihar and Mishri Lal Dharm Chand & Co. in Singhbhum; Bihar; and

(b) whether these two companies are violating certain essential terms of these leases to the detriment of our overall position of Kyanite exports?

**The Deputy Minister in the Ministry of Steel, Mines and Heavy Engineering (Shri P. C. Sethi):** (a) and

(b). The information has been called for from the State Government and will be placed on the Table of the House on receipt.

**Khadi and Village Industries Commission**

**2783. Shri Sivamurthi Swamy:** Will the Minister of **Industry** be pleased to state:

(a) whether it is a fact that Khadi and Village Industries Commission's grants to producing centres have been stopped all over India;

(b) if so, what alternative scheme is being considered to meet the competition with mill-made cloth; and

(c) the steps being taken to make the cottage and village industries self-sufficient and self-supporting?

**The Minister of Industry (Shri Kanungo):** (a) and (b). No, Sir. The Commission's grants to producing Centres continue to be operative and have not been stopped. The Commission, has, however introduced with effect from 6th April, 1964 a free Weaving Subsidiary Scheme replacing the scheme of rebate on sales hitherto in force. The new scheme is aimed at self-sufficiency in clothing and increasing the present market for Khadi to meet the competition from mill-made cloth.

(c) The Commission has been endeavouring towards an intensified drive for fuller utilisation of capacity with an emphasis on improving quality. It is hoped that some of the industries will become economically more viable over a period of time.

**Kiri Buru Mines**

**2783-A. Shri H. C. Soy:** Will the Minister of **Steel, Mines and Heavy Engineering** be pleased to state:

(a) what percentage of the entire labour force at Kiri Buru Mines are Adivasis;

(b) whether it is a fact that the Labour Welfare Officer and his staff

do not know the language of the Scheduled Tribes; and

(c) if so, the steps taken to reorient their training?

**The Deputy Minister in the Ministry of Steel, Mines and Heavy Engineering (Shri P. C. Sethi):** (a). The percentage of Adivasi labour employed on Muster Roll basis and on regular basis is 72 and 3 respectively.

(b) and (c). The Labour Welfare Officer has not yet been appointed. The information about the other Labour Welfare staff is being collected and will be laid on the Table of the House as early as possible.

**Import of Cotton from U.S.A.**

**2783-B. Shri D. J. Naik:** Will the Minister of **Industry** be pleased to state:

(a) whether it is a fact that the Government of U.S.A. have agreed to supply cotton to India under the P.L. 480 programme; and

(b) If so, the details thereof?

**The Minister of Industry (Shri Kanungo):** (a) and (b). Yes, sir. The U.S. Government have agreed to allocate to India under P.L. 480 a quantity of 3,00,000 U.S. bales of cotton worth about \$ 47 million.

**Delhi Co-operative Engineering and Oil Manufacturing Industrial Society, Limited**

**2783-C. { Shri Koya:  
Shri Abdul Ghani Goni:**

Will the Minister of **Industry** be pleased to state:

(a) whether the working of the Delhi Co-operative Engineering and Oil Manufacturing Industrial Society Ltd., Delhi has been suspended, because it owes large sums of money to Government; and

(b) if so, what procedure has been adopted to check the irregularities and to recover Government funds?